

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 19434-19435/2017

RAM YASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-05-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

Mr. Akshat Kumar, AOR

Mr. Pradeep Kumar Yadav, Adv.

Mr. Purvish Jitendra Malkan, AOR

Mr. T. Mahipal, AOR

Ms. Sakshi Kakkar, Adv.

Ms. Swarupma Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Respondent Nos. 1, 2 and 4 have already filed the counter affidavit. Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar